

on the Table following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each :-

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| (i) Statement No. I | Sixth Session, 1968 (Fourth Lok Sabha) |
| (ii) Supplementary Statement Nos. IV, V and VI | Fifth Session, 1968, (Fourth Lok Sabha) |
| (iii) Supplementary Statement No. XIV | Fourth Session, 1968 (Fourth Lok Sabha) |
| (iv) Supplementary Statement No. IX | Third Session, 1967 (Fourth Lok Sabha) |
| (v) Supplementary Statement No. XVII | Second Session, 1967 (Fourth Lok Sabha) |
| (vi) Supplementary Statement No. XIV | First Session, 1967 (Fourth Lok Sabha) |
| (vii) Supplementary Statement No. XV | Sixteenth Session 1966 (Third Lok Sabha) |

[Placed in Library. See No. LT-2800/68].

Annual Report of National Co-operative Development Corporation.

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI D. ERING) : On behalf of Shri M. S. Gurupadaswamy, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation for the year 1967-68, under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No. LT-2101/68].

Annual Report of Hindustan Aeronautics Limited, Bangalore

SHRI L. N. MISHRA : I beg to lay on the Table a copy of the Annual Report of the Hindustan Aeronautics Limited,

Bangalore, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2802/68.]

Customs and Excise Duties Export Drawback (General) Rules, etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : I beg to lay on the Table :-

- (1) A copy of the Customs and Central Excise Export Drawback (General) Hundred and twenty eighth Amendment Rules, 1968, published in Notification No. G. S. R. 2178 in Gazette of India dated the 14th December, 1968, under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944.
- (2) A copy of Notification No. G. S. R. 2180 published in Gazette of India dated the 12th December, 1968, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-2803/68.]

Notifications under section 28 of Mines and Minerals (Regulation and Development) Act, 1957

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Notification No. G. S. R. 2107 published in Gazette of India dated the 7th December, 1968, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-2804/68.]

Punjab Cattle Fairs (Regulation) Rules

SHRI ERING : On behalf of Shri Annashib Shinde, I beg to lay on the Table a copy of the Punjab Cattle Fairs (Regulation) Rules, 1968 published in Notification No. G. S. R.82/PA. 6/68/S. 22/68 in Punjab Government Gazette dated the 13th September, 1968, under sub-section (3) of section 22 of the Punjab Fairs (Regulation) Act, 1967, read with